

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION LIST DATED 01.05.2023 TO 10.05.2023

PETITION , APPLICATION , ADDITIONAL DOCUMENTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/1/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102000322022		ALVISION METAL PRIVATE LIMITED VS	Sec. 230-232 - Second Motion	2/5/2023	serial no missed in master index, memo of parties/synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit and notarize it, council sign missed in index	MANISH
2	13/04/2022	Company Petition IB (IBC)	710102028452022		BANK OF MAHARASHTRA VS SANGEETA ARORA	Section 95(1)	8/5/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
3	13/04/2022	Company Petition IB (IBC)	710102028512022		BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Section 95(1)	8/5/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
4	20/09/2022	Company Petition IB (IBC)	710102076662022		BANK OF MAHARASHTRA VS SUPERTECH LTD	IBC under Sec 7	8/5/2023	;page:35 not clear, advocate weflare and court fee has been misplaced paste on blank side of vakalatnama, tc not allowed, true copy certified properly etc, (multiple peitition uploaded removed old pdf)	VK GUPTA
5	10/10/2022	Company Appeal(Companies Act)	710102083122022		BANK OF MAHARASHTRA VS SUPERTECH LTD	Sec 252 (3)	10/5/2023	Pgs not clear 116 to 121,124 to 126,paste welfare and court fees in blank space on vakaltnama (Petition missed, only proof of service uploaded)	Jugal
6	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS SUPERTECH LTD	Section 94(1)	1/5/2023	counsel sign missed in index, numbering missed in index, , page:37-57 not clear and pages are cut also, contact to registry,	Abhay Gupta
7	16/12/2022	Company Petition IB (IBC)	710102104092022		SHREE SAI RENT-A-CAR PRIVATE LIMITED VS GO AIRLINES (INDIA) LIMITED	IBC Under Sec 9	1/5/2023	volume wise index missed, counsel details missed in index and memo of parties, page 9 registered address of corporate debtor wrong, page:60cut, client sign missed with stamp on vakalatnama, contact to registry, etc	DEVEN DWARKADAS

8	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	10/5/2023	Board Resolution not filed, company seal missing on vakalatnama and Date not mentioned on vakalatnama.	Deepak Sabharwal
9	26/12/2022	Company Appeal(Companies Act)	710102107142022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	8/5/2023	pgs not clear 51,57,61	Divya
10	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	2/5/2023	page:165,pages not clear, etc	SUNNY
11	21/01/2023	Company Appeal(Companies Act)	710102009452023		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Sec 252 (1)	4/5/2023	Council detail missed in master index, memo of parties missed, wrong income tax advance service, kindly serve to Delhi DCIT cell Delhi High Court	RAMESH CHAND JUNEJA
12	23/01/2023	Company Appeal(Companies Act)	710102009652023		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Sec 252 (1)	4/5/2023	Council detail missed in master index,stk 7 missed, income tax advance service	RAMESH CHAND JUNEJA
13	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	8/5/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
14	10/2/2023	Company Appeal(Companies Act)	710102015152023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	Sec 252 (1)	2/5/2023	Income tax advance service missed, serial no missed in master index after serial no 130	JANMEJAY
15	25/02/2023	Company Petition IB (IBC)	710102019372023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MANOJ AIRON	Section 95(1)	1/5/2023	25rs advocate welfare and 3rs court fee missed, estamp duty missed with supporting affidavit, page:39-40 translation , pagE:43-44, 64, 66, 68, page numbering cut, , page, pag:109 not clear, page: 174-180, 213-238, 290-297, , not clear, etc (page numbering cut)	EQUILEX
16	25/02/2023	Company Petition IB (IBC)	710102019342023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS CHANDRA MOHAN SAWHNEY	Section 95(1)	1/5/2023	25rs advocate welfare and 3rs court fee missed, estamp duty missed with supporting affidavit, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
17	4/3/2023	Company Petition (Companies Act)	710102021162023		UDAY NARAYAN JOSHI VS KOMANDUR RAJGOPALAN RAVIKUMAR	Sec. 271-273	2/5/2023	correct respondent name in technically	Prachi Johri

18	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
19	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
20	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	10/5/2023	memo of parties missed, page 16 double page numberin, volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry,	Ashish
21	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
22	7/3/2023	Company Petition (Companies Act)	710102022072023		REGIONAL DIRECTOR (NR) MINISTRY OF CORPORATE AFFAIRS VS JARUL INFRASTRUCTURE PRIVATE LIMITED	Sec 233 (5)	2/5/2023	Vakaltnama missed	SANJAY
23	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
24	14/03/2023	Company Petition IB (IBC)	710102023542023		SVS MARKETING SANITARYWARE PRIVATELIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Under Sec 9	8/5/2023	incomplete document, contact to registry, document not uploaded,etc	SUNITHA JOHN
25	16/03/2023	Company Petition IB (IBC)	710102024722023		INDIAN BANK VS MAYAR INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	8/5/2023	irp registration certificate missed, company master data missed	RAJESH KUMAR GAUTAM
26	21/03/2023	Contempt Petition (IBC)	710102025942023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Rule 11 of NCLT, 2016	8/5/2023	wrong section, for contempt petition main section is rule 11 of nclt and for other section under read with tag, etc	Sajeve Bhushan Deora
27	20/03/2023	Company Appeal(Companies Act)	710102025782023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Sec 252 (3)	2/5/2023	pgs not clear 75,89,90,109 to 112,141,153 to 154,157,159 to 169,180	Sheetal

28	23/03/2023	Contempt Petition (IBC)	710102027282023		SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	1/5/2023	wrong section, (contempt petition main section is rule of nclt and for other section use under read with tag, volume 2 index page number not mark. Contact to registry, (remove double page numbering on every pages of petition,)etc	vidit jain
29	23/03/2023	Company Petition IB (IBC)	710102027392023		STERLING FABORY INDIA PRIVATE LIMITED VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC Section 59	8/5/2023	volume 2 index missed, list of dates and events missed, etc	Chetan
30	23/03/2023	Company Petition IB (IBC)	710102027432023		SQUARE YARDS CONSULTING PRIVATE LIMITED VS AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	8/5/2023	page:8 not clear, page:145a-145h, not clear,etc	HEAMENT
31	27/03/2023	Company Petition IB (IBC)	710102028382023		INTEC CAPITAL LIMITED VS DELCO INFRASTRUCTURE PROJECTS LIMITED	IBC under Sec 7	2/5/2023	hand written index not allowed, page 65-68 not clear and wrong arrange, etc	INTEC CAPITAL LIMITED
32	1/4/2023	Contempt Petition (IBC)	710102030142023		SUMAN KUMAR VERMA VS SANJAY SINGLA	Rule 11 of NCLT, 2016	3/5/2023	section and case type wrong	SUMAN
33	5/4/2023	Intervention Petition (IBC)	710102031172023		AJAY GUPTA VS SANJAY SINGLA	Sec 60(5)	2/5/2023	case type wrong	Sunil K Goel
34	29/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029192023		PIONEER HOSE AND HYDRAULICS PRIVATELIMITED VS SANJAY SINGLA	Sec. 230-232, Sec 234	1/5/2023	Memo of parties missed	Mohit Agrawal
35	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
36	11/4/2023	Company Appeal(Companies Act)	710102032782023		STATE BANK OF INDIA VS MANDER DAS JAIN	Sec 252 (3)	10/5/2023	Stk 07 missed	MOHD IRFAN KHAN
37	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/5/2023	Memo of parties missed, BR / PoA missed with nclt form 12, pgs not clear 85, company master data missed, true copy stamp missed in annexure	SARADINDU
38	1/4/2023	Company Petition (Companies Act)	710102030152023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/5/2023	wrong respondent name in technically &&& correct it	NIKHIL SHARMA
39	3/4/2023	Company Petition (Companies Act)	710102030542023		SANJAY GUPTA VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT,Section 46	4/5/2023	Fees missed of section 46	Ridhima

40	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 230-232 - Second Motion	4/5/2023	Small font 140 to 143,1rs court fees missed in vakaltnama	hirak mukhopadhyay
41	15/04/2023	Company Appeal(Companies Act)	710102034892023		KWALITY LIMITED VS NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec 252 (1)	4/5/2023	Wrong income tax advance service, kindly serve to Delhi Dcit Cell Delhi High Court	SHALYA AGARWAL
42	7/4/2023	Transfer Petition(Companies Act)	710102031892023		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGARWAL	Rule16(d),NCLT Rules,2016	1/5/2023	Wrong case type select,main case no missed on cover pg	Vaibhav
43	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS GAUTAM AGARWAL	Section 94(1)	8/5/2023	master index missed, page:136, 174-177, not clear, true copy sign missed on ever pages of annexure, volume wise index missed, contact to registry, etc	Himanshu Kapoor
44	18/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102036372023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 230-232, Sec 234	8/5/2023	Pg no 81 missed, pg no 82 repeated, pg no 120 not clear	ASHISH
45	18/04/2023	Company Appeal(Companies Act)	710102036362023		ANANT OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	1/5/2023	Pg no 88 missed	AWNISH
46	11/4/2023	Company Petition (Companies Act)	710102032642023		SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	3/5/2023	pgs in hindi 265,266,347,357,359,2661,2709,2802,2804,2806,2808,2810,2811,2813,2814,2816,3777 to 3780 wrong index of volume 4, pgs not clear 1130,1131 to 1135,1138,1139,1142,1143 to 1275,1279 to 1322,1323 to 1337,1341,1342,1343pg no 1157,1793 to 1798,2143 to 2145,2157,2237,2240,2242,2244,2312 to 2320,2322 to 2332,2334,2352 to 2354,2795 to 2801,2832 to 2866,2870 to 2888,2934 to 2936,2957 to 2961,3509,3607 to 3610,3876,3992,3995 pgs missed 3666,3667,3676,3731,3815,3823	sfionclt
47	18/04/2023	Company Petition IB (IBC)	710102036742023		HANKOOK TIRES INDIA LLP VS BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	IBC Section 59	8/5/2023	multiple uploaded remove old document and upload only fresh.etc	VARSHA

48	19/04/2023	Company Petition IB (IBC)	710102036952023		ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS J P M AUTOMOBILES LIMITED	IBC Under Sec 9	8/5/2023	volume 1 separate index missed,etc	DHRUV KUMRA
49	8/4/2023	Company Petition IB (IBC)	710102032052023		SIMPA ENERGY INDIA PRIVATE LIMITED VS J P M AUTOMOBILES LIMITED	IBC Section 59	8/5/2023	page: 1590, 2070, 2116-1217, 1521-1524, , not clear, etc	PRAFUL JINDAL
50	8/4/2023	Company Petition IB (IBC)	710102032102023		MUJAHID VS U P BONE MILLS PRIVATE LIMITED	IBC Under Sec 9	1/5/2023	master index missed in volume 1 page:52 not clear, , etc	YASHU GUPTA
51	9/4/2023	Company Petition IB (IBC)	710102032262023		TEIL PROJECTS LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	8/5/2023	after page:65 page is blank, vakalatnama heading wrong, (New delhi bench),etc	ASHISH
52	4/4/2023	Contempt Petition (IBC)	710102031042023		ANAND SONBHADRA RESOLUTION PROFESSIONAL M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS MR. AMIT KUMRA AND ORS.	Rule 11 of NCLT, 2016	8/5/2023	fee not paid for 34(1)	aditya gauri
53	19/04/2023	Company Petition IB (IBC)	710102037182023		INDIA RESURGENCE ARC PRIVATE LIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	IBC under Sec 7	8/5/2023	page:22 noatary missed, page:294, 359, not clear, page:296, 298, 343, 345, 347,361, hindi, etc	Angad
54	20/04/2023	Company Petition IB (IBC)	710102037402023		GLOBAL ENTERPRISES LOGISTICS PTE. LTD VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Sec 42	8/5/2023	case type wrong, company appeal ibc, etc	Divyanshu Rai
55	22/04/2023	Company Petition IB (IBC)	710102037932023		INDIAN BANK VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC under Sec 7,IBC under Sec 7	8/5/2023	irp registration certificate missed,	RAJESH KUMAR GAUTAM
56	20/04/2023	Contempt Petition (IBC)	710102037512023		AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MEGHA VERMA	Rule 11 of NCLT, 2016	8/5/2023	wrong section, technically etc	AMAR VIVEK

57	22/04/2023	Company Appeal(Companies Act)	710102037892023		AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MEGHA VERMA	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	8/5/2023	Stk 07 missed	PUNEET
58	25/04/2023	Company Petition IB (IBC)	710102038622023		EUPHORIA SPORTS CITY PRIVATE LIMITED VS RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	10/5/2023	page:23, 67-72, not clear, 1rs court fee missed on vakalatnama,etc	RAVINDER SINGH
59	25/04/2023	Company Petition IB (IBC)	710102038682023		NIMBLE CREDIT COOPERATIVE SOCIETY LTD. VS BULLAND REALTORS PRIVATE LIMITED	IBC under Sec 7	2/5/2023	irp registration certificate missed,	Ashutosh
60	25/04/2023	Company Petition IB (IBC)	710102038462023		SRP TRADE AND EQUITY PRIVATE LIMITED VS BULLAND REALTORS PRIVATE LIMITED	IBC Section 59	2/5/2023	page:85 , 176, 177, not clear, master data missed,etc	Anand Mohan
61	25/04/2023	Company Petition IB (IBC)	710102038612023		OIL FIELD WAREHOUSE & SERVICES PRIVATELIMITED VS PUNJ LLOYD UPSTREAM LIMITED	IBC Under Sec 9	3/5/2023	volume wise index missed, memo of parties, brief of synopsis and list of dates and events missed, remove double page numbering on every pages of annexure, affidavit address mismatched, index wrong arrange contact to regisry,etc	ANCHIT
62	25/04/2023	Company Petition IB (IBC)	710102038332023		M/S PRIME TOWER - A PARTNERSHIP FIRM VS M/S G. V. MEDITECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2023	volume wise index missed, memo of parties missed , list of dates and events missed,page:262-264 blank, page blank after vakalatnama, BR missed, etc	Shivam
63	28/04/2023	Company Petition IB (IBC)	710102039562023		COSMIC INFRASOLUTIONS PRIVATE LIMITED VS ARCHANA JATIA	Section 95(1)	4/5/2023	index blank file incompletd,contact to registry,	Anand Mohan
64	27/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102039252023		TRENCHLESS ENGINEERING AND SALES PRIVATELIMITED VS ARCHANA JATIA	Sub-section (I) of section 230	9/5/2023	Annex pg no 195 in 1st volume	Sourabh Gupta
65	26/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102039042023		ZECO AIRCON LIMITED VS ARCHANA JATIA	Sec. 230-232, Sec 234	2/5/2023	Pgs not clear 270, pgs missed 328,329	RAJEEV
66	27/04/2023	Company Appeal(Companies Act)	710102039372023		ZECO AIRCON LIMITED VS ARCHANA JATIA	Sec 252 (1) - By Government Body	3/5/2023	Wrong section select,Pgs not clear 176,179,292,294, pgs missed 301 to 316, vakaltnama missed	HIMANSHU
67	27/04/2023	Company Appeal(Companies Act)	710102039392023		ZECO AIRCON LIMITED VS ARCHANA JATIA	Sec 252 (1)	9/5/2023	Pg no 311 cut	HIMANSHU

68	29/04/2023	Company Petition IB (IBC)	710102039892023		ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Section 95(1)	4/5/2023	volume wise index missed, page:231-238, 269-276, 307, 309-316, 401, not clear, 1rs court fee missed, true copy sign missed,etc	Sandhya Chawla
69	30/04/2023	Contempt Petition (IBC)	710102040232023		ARTI BALUJA VS AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	2/5/2023	wrong section, contempt petition under 11 of nclt and for other section under read with tag, brief of synopsis and list of dates and events missed, etc	ARTI BALUJA
70	28/04/2023	Intervention Petition (IBC)	710102039772023		DEPUTY COMMISSIONER OF INCOME TAX VS MSA DEVELOPERS	Sec 60(5)	2/5/2023	brief of synopsis and list of dates and events missed, intervention petition not mention in index and prayer, volume wise index missed, page: 68-72 , 77-74, 108-109, 136-138, 218-222, cut and not clear, t.c not allowed true copy certified properly,.etc wrong case type	EASHA KADIAN
71	28/04/2023	Company Appeal(Companies Act)	710102039602023		DEPUTY COMMISSIONER OF INCOME TAX VS MSA DEVELOPERS	Sec 252 (1) - By Government Body	3/5/2023	Wrong section select,nclt name missed on cover pgs, council detail missed in master index, pg no 16,38,57 repeated, sign missed in every pgs of petition, sign missed on true copy stamp in annexure, pgs cut 82 to 84,88,90,93 to 126,130, serial no cut, vakaltnama missed, merge in one PDF after that upload the petition	deepti grover khanna
72	1/5/2023	Company Petition IB (IBC)	710102040292023		TRANSLUMINA THERAPEUTICS LLP VS METRO MEDICAL SERVICES LIMITED	IBC Under Sec 9	9/5/2023	estamp paper missed with supporting affidavit, page:248-265 true copy sign missed, page:358-369 not clear, etc	Megha Aggarwal
73	29/04/2023	Intervention Petition(Companies Act)	710102039872023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	3/5/2023	Wrong case type select	Neha Kapoor
74	28/04/2023	Company Appeal(Companies Act)	710102039672023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Sec 252 (3)	3/5/2023	Nclt name missed on cover pgs, council detail missed in master index, pg no 16,38,57 repeated, sign missed in every pgs of petition, sign missed on true copy stamp in annexure, pgs cut 82 to 84,88,90,93 to 126,130, serial no cut, vakaltnama missed, merge in one pdf atfter that upload the petition	deepti grover khanna

75	1/5/2023	Company Petition IB (IBC)	710102040302023		JAMPANA CONSTRUCTION PRIVATE LIMITED VS NBCC (INDIA) LIMITED	IBC Under Sec 9	9/5/2023	counsel details missed in every index, page:36-41 , 47, 49, 50-53, 480-481, 505-521, 595, 597, not clear, 25rs advocate welfare and 3rs court fee missed, BR missed,etc	Sumana
76	2/5/2023	Company Petition IB (IBC)	710102040682023		RUPESH SANGHA VI PROPRIETOR OF PADMAVATI PACKAGING VS HIMALAYA FOOD INTERNATIONAL LIMITED	IBC Under Sec 9	9/5/2023	page:131, not clear, BR missed, etc	vinam
77	2/5/2023	Company Petition (Companies Act)	710102040582023		SACHIN KUMAR VS DIGITECH CALL SYSTEM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/5/2023	Fees missed of section 244, pgs not clear 89,91,99,101,103,109,111,170,178,180, rotate correct pgs 53,54	AWNISH
78	2/5/2023	Company Petition IB (IBC)	710102040732023		MARLIN TRAVELS PRIVATE LIMITED VS ECA ENGINEERING PRIVATE LIMITED	IBC under Sec 7	10/5/2023	incomplete document	Shohit Chaudhry
79	2/5/2023	Contempt Petition (IBC)	710102040832023		M/S GAUTAM BUILDERS VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	10/5/2023	section wrong according your pdf main case not mention in pdf list of date and brief synopsis missed need to sign on every pages true copy sign missed date missed in vyakarana	Neeraj
80	1/5/2023	Company Petition (Companies Act)	710102040372023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/5/2023	Wrong section select, incomplete documents uploaded	Sheetal
81	4/5/2023	Company Appeal(Companies Act)	710102041492023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2023	"Wrong section select, nclt name missed on cover pgs, master index missed,income e tax advance service missed"	Vishal
82	5/5/2023	Company Petition IB (IBC)	710102041692023		CANARA BANK VS TRN ENERGY PRIVATE LTD.	IBC under Sec 7	10/5/2023	volume 2 not uploaded	HITESH SACHAR
83	8/5/2023	Company Petition (Companies Act)	710102042362023		SHABINA FATIMA VS VRISE NATURAL AND ORGANIC COSMETICPRODUCTS PRIVATE LIMITED	Sec. 58(3)	9/5/2023	Fees missed of section 59, synopsis/list of dates """ events missed, MoA/AoA and company master data missed of respondent,paste welfare on blank space in vakaltnama	Gaurav Srivastava
84	8/5/2023	Intervention Petition (IBC)	710102042202023		CANARA BANK VS M/S TRN ENERGY PVT. LTD	Rule 11 of NCLT, 2016	10/5/2023	case type wrong	HITESH SACHAR

85	10/5/2023	Company Petition (Companies Act)	710102042772023		MR PRADEEP KUMAR KANDHARI VS RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2023	Fees missed of section 242,brief synopsis missed, remove application section 244 from petition,pgs not clear 133,134,135 to 185, volume 2 separate index missed, paste welfare and court in blank space on vakaltnama, serve the petition to all respondent, tc not allowed in annexuress	HITESH SACHAR
86	19/04/2022	Interlocutory Application (I.B.C)	710102030792022	COMPANY PETITION IB (IBC)/281(PB)2019	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	10/5/2023	address mismatch stamp paper and affidavit	RAKESH KUMAR
87	10/12/2022	Interlocutory Application (I.B.C)	710102102052022	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	10/5/2023	address mismatch stamp paper and affidavit	RAKESH KUMAR
88	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS M/S NINEX DEVELOPERS LTD	Sec 43(1) r/w Sec 44 (1)	1/5/2023	due payment other section please contact to registry.	Gulshan Gaba
89	20/01/2023	Interlocutory Application (I.B.C)	710102008922023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	1/5/2023	technically case type wrong,	SAURABH
90	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	3/5/2023	page no.45-48,35-36 not clear page and true copy missing in annexure page and	ARV CHAMBERS LAW
91	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	2/5/2023	main case number not mention in memo party pdf not clear and cut pages please upload clear copy E-Stamp Paper and Affidavit wrong arrange	Abhimanyu Tewari
92	7/3/2023	Interlocutory Application (I.B.C)	710102022052023	COMPANY PETITION IB (IBC)/1281(ND)2018	EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	3/5/2023	page no. 12-15,19,20-21 and page no. 30 Cutting	SAURABH
93	7/3/2023	Interlocutory Application (I.B.C)	710102022112023	COMPANY PETITION IB (IBC)/440(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	2/5/2023	memo party missing and page number 126,128,130-132,193,194,197,287-288, translate to english and page number 217-252,261,271,273,277,281-285, not clear page and true copy missing in annexure page	Atul Sharma
94	7/3/2023	Interlocutory Application (I.B.C)	710102022092023	COMPANY PETITION IB (IBC)/440(ND)2021	IDBI TRUSTEESHIP SERVICES LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	2/5/2023	memo party missing and 363-369,418,420,422,426-478,482-495,496-497, not clear page and 405-407 hindi page	Atul Sharma
95	11/3/2023	Interlocutory Application (I.B.C)	710102022982023	COMPANY PETITION IB (IBC)/607(PB)2020	M/S COOL CLOUD COMMUNICATION PVT. LTD. VS MR. ABHIMANYU MITTAL	Sec 60(5)	3/5/2023	Pg-27 to 46 cut on top left side 54 not clear	Anjaneya

96	10/3/2023	Interlocutory Application (I.B.C)	710102022872023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	4/5/2023	section wrong according your pdf	CHANDRA SHEKHER GUPTA
97	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Any other provision - Govt body	3/5/2023	case type wrong	Kiran Devi
98	17/03/2023	Interlocutory Application (I.B.C)	710102024852023	COMPANY PETITION IB (IBC)/375(PB)2018	VANDANA CHADHHA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	3/5/2023	Memo Party Missing and Counsel Sign Missing After Index and Counsel Sign Missing and Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and pagination Wrong in PDF According your Index and Extra Document Deleted application missed	Aman Joon
99	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	3/5/2023	affidavit address mismatch	Lokesh jain
100	21/03/2023	Interlocutory Application (I.B.C)	710102026092023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 60(5)	2/5/2023	& Counsel Detail Incomplete After master Index and pdf not clear	Ashwarya Sinha
101	21/03/2023	Interlocutory Application (I.B.C)	710102026142023	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEM LIMITED VS CHATTISGARH STATE POWER GENERATION COMPANY	Sec 60(5)	3/5/2023	separate application	ankur gupta
102	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	4/5/2023	section wrong and applicant name should be first case title	vidit jain
103	22/03/2023	Interlocutory Application (I.B.C)	710102027212023	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS RAJIV KUMAR JAIN	Sec 25(j)	8/5/2023	page 149 missed and Vakalatnama pagination not mention in pdf	KANTI MOHAN
104	25/03/2023	Interlocutory Application (I.B.C)	710102028042023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	4/5/2023	PAGE A MISSING	Khushboo Shah

105	29/03/2023	Miscellaneous Application (IBC)	710102029362023	COMPANY PETITION IB (IBC)/1248(PB)2018	ARBIND KUMAR SINGH VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1/5/2023	IB not mention in main case and case type wrong and page no,66-87, not clear page and 125-126 Hindi page Need to Applicant Sign on Every Pages in Application and Page No. 58-64 88-126 True Copy Sign Missing	SURESH KUMAR CHATURVEDI
106	28/03/2023	Interlocutory Application (I.B.C)	710102028982023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Application under any other provisions- IBC	1/5/2023	section wrong according your pdf please choose Application under any other provisions- IBC page no.24, not clear page	NAMIT SURI
107	31/03/2023	Interlocutory Application (I.B.C)	710102029792023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS ATHAR ZIA	Sec 60(5)	2/5/2023	section wrong according your pdf	Sajeve Bhushan Deora
108	5/4/2023	Interlocutory Application (I.B.C)	710102031262023	COMPANY PETITION IB (IBC)/113(ND)2021	ARUN KUMAR DHINGRA AND ANR VS RESOLUTION PROFESSIONAL	Sec 60(5)	2/5/2023	page number 29 missing	Manish
109	25/03/2023	Interlocutory Application (I.B.C)	710102028072023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	3/5/2023	section wrong according your pdf please see page number 9,19,	Khushboo Shah
110	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	4/5/2023	memo party missing	ASHISH
111	8/4/2023	Interlocutory Application (I.B.C)	710102032222023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS BAJAJ APPLIANCES LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	2/5/2023	page no.21-23 not clear page and true copy missing in annexure page and page number not mention in application	Rakesh Kumar Jindal
112	10/4/2023	Interlocutory Application (I.B.C)	710102032392023	COMPANY PETITION IB (IBC)/356(ND)2021	UNIQUE INDUSTRIAL HANDLERS PVT LTD VS ELENA POWER AND INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	1/5/2023	memo party missed in pdf pg no 6 missed need to sign on every pages application	Madhu Moolchandani
113	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	3/5/2023	section wrong according your pdf please see page number 9,18,	Khushboo Shah
114	11/4/2023	Interlocutory Application (I.B.C)	710102032902023	COMPANY PETITION IB (IBC)/882(ND)2020	SUMAN THROUGH SPA HOLDER AJIT SINGH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	2/5/2023	page no.15-16,34,-81, not clear page and memo party missing and page number missing in index	Akshay Goel
115	11/4/2023	Interlocutory Application (I.B.C)	710102032602023	COMPANY PETITION IB (IBC)/334(ND)2018	DR. PREM LATA VS ANIL KUMAR JAIN	Sec 60(5)	2/5/2023	page number missing after 191 page	Rajiv kumar
116	11/4/2023	Interlocutory Application (I.B.C)	710102032812023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS ANIL KUMAR JAIN	Application under any other provisions- IBC	2/5/2023	affidavit back date	VIVEK

117	11/4/2023	Interlocutory Application (I.B.C)	710102032952023	COMPANY PETITION IB (IBC)/882(ND)2020	VIDYAWATI KUMARI AND BINAY CHANDRA GHOSH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	2/5/2023	Verify Date Missing in Affidavit and page no.34-36,46,70-71,74,85,87-91, not clear page	Akshay Goel
118	11/4/2023	Miscellaneous Application(Companies Act)	710102032772023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS IMMANUEL GEORGE	Application under any other provisions	2/5/2023	page number missing in index and section not mention in index and case type wrong	Amit Manchanda
119	12/4/2023	Interlocutory Application (I.B.C)	710102033692023	COMPANY PETITION IB (IBC)/66(ND)2022	STAR SHIPPING SERVICES INDIA PVT LTD VS JSSI HYDRAULICS PRIVATE LIMITED	Sec 60(5)	3/5/2023	Page No. 16 Cutting, page no. 28, Applicant name should be first in memo of party	Amit Wadhwa
120	12/4/2023	Interlocutory Application (I.B.C)	710102033362023	COMPANY PETITION IB (IBC)/343(ND)2017	M/S COLUMBIA PETRO CHEM PVT LTD VS PETROLUBE INDIA LTD	Application under any other provisions- IBC	8/5/2023	wrong section and case type wrong, etc	JANENDER
121	14/04/2023	Interlocutory Application (I.B.C)	710102034392023	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS PETROLUBE INDIA LTD	Application under any other provisions- IBC	9/5/2023	need to separately both file report	AKARSH KASHYAP
122	16/04/2023	Interlocutory Application (I.B.C)	710102035902023	COMPANY PETITION IB (IBC)/1397(PB)2019	NAVAL VASHIST VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	8/5/2023	please delete pervious documents stamp paper missed ,	HARSH VARDHAN
123	15/04/2023	Interlocutory Application (I.B.C)	710102035572023	COMPANY PETITION IB (IBC)/263(PB)2018	STATE BANK OF INDIA VS STATE BANK OF INDIA	Application under any other provisions- IBC	4/5/2023	Correct pagination in the Index. DD not deposited.	Astha Nigam
124	15/04/2023	Interlocutory Application (I.B.C)	710102035582023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR M/S KANIK ELECTRONICS PRIVATE LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC	2/5/2023	page 32 not clear and ib not mention in main case	aditya gauri
125	15/04/2023	Interlocutory Application (I.B.C)	710102035702023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	10/5/2023	Pg-30 in hbindi volume 3 wrong index	RAGHAV CHADHA
126	15/04/2023	Interlocutory Application (I.B.C)	710102035272023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PRIVATE LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC	2/5/2023	page no 41 not clear	aditya gauri
127	16/04/2023	Interlocutory Application (I.B.C)	710102035872023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS STATE BANK OF INDIA	Application under any other provisions- IBC	10/5/2023	Pg-31 in hindi	SUMAN
128	17/03/2023	Interlocutory Application (I.B.C)	710102024912023	COMPANY PETITION IB (IBC)/846(ND)2018	M/S AMIRA PURE FOODS PVT LTD VS MS BARU MAL VINOD KUIMAR	Rule 11 of NCLT, 2016	2/5/2023	Update DD details.	VISHAL
129	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Sec 60(5)	3/5/2023	Pg-14 to 20,32,blur court fees and welfare missed in vakaltanama	Rajiv Malik

130	12/4/2023	Company Appeal (IBC)	710102033632023	COMPANY PETITION IB (IBC)/731(PB)2018	HITACHI ENERGY INDIA LIMITED VS ASHWINI MEHRA	Sec 42	1/5/2023	page: 49-68, 139, 146-166, not clear, (typed copy pages not mention)etc	MOHNA M LAL ASSOCIATES
131	12/4/2023	Interlocutory Application (I.B.C)	710102033652023	COMPANY PETITION IB (IBC)/900(ND)2020	REGIONAL PROVIDENT FUND COMMISSIONER VS VIKAS GARG LIQUIDATOR	Sec 60(5)	2/5/2023	page no. 23,44,49,50,55,58,69 not clear	BRAJA BANDHU PRADHAN
132	14/04/2023	Company Appeal (IBC)	710102034732023	COMPANY PETITION IB (IBC)/1373(ND)2019	SBS HOLDINGS VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PVT. LTD.	Sec 42	8/5/2023	25rs advocate welfare and 3rs court fee missed on vakalatnama,etc	ASMITA SINGH
133	18/04/2023	Interlocutory Application (I.B.C)	710102036642023	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS MOHAN LAL JAIN LIQUIDATOR OF SBS TRANSPOLE LOGISTICS PVT. LTD.	Application under any other provisions- IBC	8/5/2023	memo party missed in index	Varun
134	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	9/5/2023	memo of party not mention in index E Stemp Paper not notarized , pagination not done in pdf	YASH PRAKASH SHARAN
135	18/04/2023	Interlocutory Application (I.B.C)	710102036562023	COMPANY PETITION IB (IBC)/1373(ND)2018	MOHAN LAL JAIN VS VIVEK SHUKLA	Rule 154 (1)	10/5/2023	main case year wrong	Inder Paul Singh Oberoi
136	19/04/2023	Interlocutory Application (I.B.C)	710102036962023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	9/5/2023	section wrong and pb not mention in main case application missed	RITU
137	12/4/2023	Interlocutory Application (I.B.C)	710102033752023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	8/5/2023	sign missing in application page application missed	Rakesh Kumar Jindal
138	13/04/2023	Interlocutory Application (I.B.C)	710102033872023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	8/5/2023	case details missed in affidavit application in complete	Anup
139	13/04/2023	Company Application(Companies Act)	710102034072023	COMPANY APPEAL(COMPANIES ACT)/225(ND)2022	SAMENDU REAL ESTATE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	2/5/2023	Impugned-Order not open	AWNISH
140	12/4/2023	Interlocutory Application (I.B.C)	710102033422023	COMPANY PETITION IB (IBC)/934(PB)2018	SANDEEP GARG VS ONE CITY INFRASTRUCTURE PVT. LTD.	Sec 60(5)	3/5/2023	Page No. 87-102, 127-131,139-148 Sing missing	Bilal
141	13/04/2023	Interlocutory Application (I.B.C)	710102033852023	COMPANY PETITION IB (IBC)/744(ND)2022	MR. KHUSHVINDER SINGHAL VS ONE CITY INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	2/5/2023	please choose rule- 11 technically and court fees and welfare missed	Kanika
142	28/03/2023	Interlocutory Application (I.B.C)	710102028942023	COMPANY PETITION IB (IBC)/535(PB)2021	HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	4/5/2023	back date affidavit	RAGHAV CHADHA
143	20/04/2023	Interlocutory Application (I.B.C)	710102037472023	COMPANY PETITION IB (IBC)/919(ND)2020	AMUTHA VARADHARAJAN VS MR. ABHIMANYU MITTAL	Sec 60(5)	9/5/2023	affidavit and stamp paper address mismatch pg-16 to 28, 33 to 35, 38,39,42 to 45 not clear	Ajay Sharma

144	21/04/2023	Interlocutory Application (I.B.C)	710102037522023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS MR. ABHIMANYU MITTAL	Regulation 44(2), Liquidation process Regulation, 2016	10/5/2023	Pg-115,116,117 missed	HONEY SATPAL
145	20/04/2023	Interlocutory Application (I.B.C)	710102037462023	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2023	Address Mismatch in Affidavit	Satakshi
146	20/04/2023	Interlocutory Application (I.B.C)	710102037352023	COMPANY PETITION IB (IBC)/298(ND)2022	ADO CONMANT INDIA VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	3/5/2023	page no. 25,26, not clear and typed copy mention in pages	RAJIV K.GARG
147	22/04/2023	Interlocutory Application (I.B.C)	710102038042023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 60(5),Application under any other provisions- IBC	4/5/2023	Due payment other section, and Page No. 71,72,75,76,118,119,123,124, Not Clear and No typed Copy Of page No. 132,133	ADITYA MADAAN
148	20/04/2023	Interlocutory Application (I.B.C)	710102037302023	COMPANY PETITION IB (IBC)/1096(PB)2018	PRAKASH CHEMTEX (INDIA) LIMITED VS MAYA GUPTA & ANR.	Sec 60(5)	10/5/2023	wrong index	KANISHK
149	22/04/2023	Interlocutory Application (I.B.C)	710102038032023	COMPANY PETITION IB (IBC)/242(ND)2021	RAVEEV RANJAN SINGH VS REGISTRAR OF COMPANIES	Sec 60(5)	9/5/2023	Address Mismatch in stamp paper,	KARAN
150	21/04/2023	Interlocutory Application (I.B.C)	710102037702023	COMPANY PETITION IB (IBC)/281(PB)2019	INDIAN BANK VS M/S NINEX DEVELOPERS LTD	Sec 60(5)	4/5/2023	page no.89-90 not clear page and court fee missing	Gautam
151	24/04/2023	Company Application(Companies Act)	710102038322023	COMPANY PETITION (COMPANIES ACT)/79(ND)2021	ARUNA SAKHUJA VS NIRMALA RAJE MALHOTRA	Rule 11 of NCLT	9/5/2023	memo of parties	RAJAT ANEJA
152	26/04/2023	Interlocutory Application (I.B.C)	710102038782023	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTESHIP SERVICES LIMITED VS SHIPRA ESTATE LIMITED	Rule 11 of NCLT, 2016	2/5/2023	Main Case Wrong in Memo Party	Jitesh
153	24/04/2023	Interlocutory Application (I.B.C)	710102038262023	COMPANY PETITION IB (IBC)/204(ND)2021	SOHAN LAL VS HITESH GOEL	Sec 60(5)	8/5/2023	stamp paper not notarized Pg-25 not clear	DILIP
154	25/04/2023	Restoration Application (IBC)	710102038512023	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Rule 11 of NCLT, 2016	2/5/2023	6 stamp papernot notarized pagination not clear vakalatnma not mention index and merge with pdf	Kumar Piyush Pushkar
155	24/04/2023	Interlocutory Application (I.B.C)	710102038232023	COMPANY PETITION IB (IBC)/306(ND)2022	K C SOFTWARE PVT. LTD VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	4/5/2023	page no.97-104 not clear page and true copy missing in annexure page and welfare and court fee not clear and volume wise index missing in vol 1	Nahush Jain
156	24/04/2023	Interlocutory Application (I.B.C)	710102038222023	COMPANY PETITION IB (IBC)/306(ND)2022	NAVEEN SARONWALA VS SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	4/5/2023	Volume Wise Index Missing and page no.31-32,54-55,67,89-96 not clear page and welfare and court fee not clear ,	Nahush Jain
157	27/04/2023	Interlocutory Application (I.B.C)	710102039352023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAMESH KUMAR PAL & ANR. VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	1/5/2023	page no.17-27,36,46-47,not clear page and true copy missing	Anurag

158	27/04/2023	Interlocutory Application (I.B.C)	710102039162023	COMPANY PETITION IB (IBC)/900(ND)2022	INTEC CAPITAL LIMITED VS STATE BANK OF INDIA	Sec 60(5)	1/5/2023	page number missing after 50 page	INTEC CAPITAL LIMITED
159	26/04/2023	Interlocutory Application (I.B.C)	710102039012023	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2023	section not mention in index	MOHNA M LAL ASSOCIATES
160	27/04/2023	Miscellaneous Application (IBC)	710102039152023	COMPANY PETITION IB (IBC)/391(ND)2022	SUNITA UPADHYAYA VS BEE K BEE PRINTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2023	case type wrong and memo party missing and sign missing in application page and notary missing in stamp paper	Durgesh Singh
161	27/04/2023	Interlocutory Application (I.B.C)	710102039272023	COMPANY PETITION IB (IBC)/637(PB)2018	K SUBHRA NARAYAN MOHAPATRA VS MR. AMISH KUMAR	Sec 43(1) r/w Sec 44 (1)	1/5/2023	sign missing in application page	ISWAR
162	27/04/2023	Interlocutory Application (I.B.C)	710102039262023	COMPANY PETITION IB (IBC)/637(PB)2018	K SUBHRA NARAYAN MOHAPATRA VS MR. AMISH KUMAR	Regulation 44(2), Liquidation process Regulation, 2016	1/5/2023	sign missing in application page	ISWAR
163	28/04/2023	Interlocutory Application (I.B.C)	710102039502023	COMPANY PETITION IB (IBC)/217(ND)2023	KAILASH CHAND JAIN VS MR. AMISH KUMAR	Sec 60(5)	9/5/2023	memo party missing and sign missing in application page and pdf not clear	RISHI
164	27/04/2023	Interlocutory Application (I.B.C)	710102039242023	COMPANY PETITION IB (IBC)/617(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS THREE C GREEN DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2023	section wrong and page no.136-156,163-174,263-273,394-414,420-429,499-501,528-562,577-585, not clear page and double page numbering and welfare and court fee missing	SHASHWAT TRIPATHI
165	26/04/2023	Interlocutory Application (I.B.C)	710102039092023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Application under any other provisions- IBC	4/5/2023	section wrong	Sajeve Bhushan Deora
166	28/04/2023	Interlocutory Application (I.B.C)	710102039522023	COMPANY PETITION IB (IBC)/216(ND)2023	ANURADHA JAIN VS DAKSH PAHWA	Sec 60(5)	9/5/2023	memo party missing and sign missing in application page and pdf not clear	RISHI
167	27/04/2023	Interlocutory Application (I.B.C)	710102039442023	COMPANY PETITION IB (IBC)/214(ND)2023	SURESH KUMAR JAIN VS DAKSH PAHWA	Sec 60(5)	9/5/2023	memo party missing and sign missing in application page and pdf not clear	RISHI
168	26/04/2023	Interlocutory Application (I.B.C)	710102038942023	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	1/5/2023	main case wrong	MAREESH
169	27/04/2023	Interlocutory Application (I.B.C)	710102039432023	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (APPLICATION UNDER SECTION 60(5)(B) FOR SEEKING DIRECTIONS) VS PK GUPTA	Sec 60(5)	1/5/2023	page no.35 not clear page	MOHD NAZIM KHAN
170	28/04/2023	Interlocutory Application (I.B.C)	710102039722023	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANSRAJ BHOGRA VS PK GUPTA	Application under any other provisions- IBC	1/5/2023	merge into pdf	Dhananjaya Sud
171	29/04/2023	Interlocutory Application (I.B.C)	710102039832023	COMPANY PETITION IB (IBC)/304(ND)2022	DEVENDRA UMRAO VS PK GUPTA	Sec 60(5)	1/5/2023	affidavit address mismatch of stamp paper and true copy missing	Devendra

172	29/04/2023	Miscellaneous Application (IBC)	710102040072023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD. VS PK GUPTA	Application under any other provisions- IBC	1/5/2023	page no.39-43 not clear page and double page numbering	MUKESH KUMAR JAIN
173	28/04/2023	Interlocutory Application (I.B.C)	710102039662023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	1/5/2023	memo party missing and section wrong and sign missing in application page and page no.17-18,46-47 not clear page and true copy missing	Rajiv Malik
174	29/04/2023	Interlocutory Application (I.B.C)	710102040032023	COMPANY PETITION IB (IBC)/17(ND)2019	NEELAM CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	1/5/2023	3 Rs. Court Fess Missing in Vakalatnama and Page No. 28-58 Double Pagination	Kumar Mihir
175	29/04/2023	Interlocutory Application (I.B.C)	710102039822023	COMPANY PETITION IB (IBC)/85(ND)2021	DEVENDRA UMRAO VS STAR FACILITIES MANAGEMENT LIMITED	Rule 11 of NCLT, 2016	1/5/2023	Section Wrong	Devendra
176	29/04/2023	Interlocutory Application (I.B.C)	710102039912023	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS AND INVESTMENT LIMITED VS MR. ASHISH SINGH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	1/5/2023	Date Missing in Vakalatnama	KUNAL
177	29/04/2023	Interlocutory Application (I.B.C)	710102039932023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS DAKSH PAHWA	Application under any other provisions- IBC	1/5/2023	Section Wrong in PDF	Sajeve Bhushan Deora
178	29/04/2023	Interlocutory Application (I.B.C)	710102039812023	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHISH NANDA VS SIDDHARTHA ROLLING AND ENERGY PRIVATE LIMITED & ORS	Sec 60(5)	1/5/2023	section wrong	Adya
179	30/04/2023	Interlocutory Application (I.B.C)	710102040212023	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Sec 60(5)	2/5/2023	Applicant Name Should be First on Memo Party	Om Pal
180	29/04/2023	Company Application(Companies Act)	710102040132023	COMPANY PETITION (COMPANIES ACT)/125(ND)2020	NITESH BHARDWAJ VS JJV MARKETING & HOTELS PVT. LTD.	Rule 11 of NCLT	1/5/2023	section wrong	RAJAT AGNIHOTRI
181	1/5/2023	Interlocutory Application (I.B.C)	710102040252023	COMPANY PETITION IB (IBC)/44(ND)2023	GUNJAN MITTAL VS JJV MARKETING & HOTELS PVT. LTD.	Application under any other provisions- IBC	2/5/2023	Need to Applicant Sign on Every Pages in Application and Page No. 12- 33 True Copy Sign Missing in Annexures	SATISH
182	30/04/2023	Interlocutory Application (I.B.C)	710102040222023	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Sec 60(5)	2/5/2023	Applicant Name Should be First on Memo Party	Om Pal
183	29/04/2023	Interlocutory Application (I.B.C)	710102040062023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS ARUN SINGH @ARUN KUMAR	Application under any other provisions- IBC	2/5/2023	contact to registry 011-24361890 payment not done	PRAVEEN
184	30/04/2023	Interlocutory Application (I.B.C)	710102040202023	COMPANY PETITION IB (IBC)/540(PB)2017	RAJ KUMAR RALHAN VS ARUN SINGH @ARUN KUMAR	Sec 60(5)	2/5/2023	Applicant Detail Incomplete in Memo Party	MISHA

185	30/04/2023	Interlocutory Application (I.B.C)	710102040192023	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Sec 60(5)	2/5/2023	Applicant Name Should be First on Memo Party	Om Pal
186	1/5/2023	Interlocutory Application (I.B.C)	710102040242023	COMPANY PETITION IB (IBC)/108(PB)2022	PRAKASH CHEMTEX INDIA LIMITED VS MAYA GUPTA	Application under any other provisions- IBC	2/5/2023	Section Wrong	KANISHK
187	29/04/2023	Interlocutory Application (I.B.C)	710102039942023	COMPANY PETITION IB (IBC)/1095(ND)2020	M/S CL EDUCATE LTD. VS RESOLUTION PROFESSIONAL	Sec 60(5)	8/5/2023	Pg-512,569,570,573,574,575,576,577 to 598,601 to 629 660,663 to 676,678 to 689, 698,717,719,722, 724,728,730,732,734,738,746,748,75 0,752,756,758,760,764,766,768,780, 869,871,881,883,885,887,889,899,98 4,1012,1046,1047, not clear	Dipanshu Chugh
188	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	1/5/2023	main case wrong and sign missing in application page	Neha Kapoor
189	2/5/2023	Interlocutory Application (I.B.C)	710102040692023	COMPANY PETITION IB (IBC)/519(PB)2017	MOHD NAZIM KHAN_APPLICATION FOR CONTEMPT OF COURT_AGI CARGO VS CARGO TRANS GLOBAL PRIVATE LIMITED	Sec 60(5)	3/5/2023	Page No. 45-62 Double Pagination	MOHD NAZIM KHAN
190	2/5/2023	Interlocutory Application (I.B.C)	710102040562023	COMPANY PETITION IB (IBC)/777(ND)2022	MR. KHUSHVINDER SINGHAL VS CARGO TRANS GLOBAL PRIVATE LIMITED	Sec. 12A	3/5/2023	Page No. 23 Missing in PDF According your PDF	Kanika
191	2/5/2023	Interlocutory Application (I.B.C)	710102040662023	COMPANY PETITION IB (IBC)/570(ND)2018	M/S. WOG TECHNOLOGIES PVT. LTD. VS MR. BASANT LAHARIA	Rule 11 of NCLT, 2016	3/5/2023	Memo Party Missing and Notary Missing on E-Stamp and Address Mismatch in Affidavit and Page No. 18-46 , 72-84 True Copy Sign Missing and Page No. 18-46 Double Pagination and Page No. 51 54, 60-61, need to English Translate Copy	RAKESH MOHAN SHARMA
192	1/5/2023	Interlocutory Application (I.B.C)	710102040462023	COMPANY PETITION IB (IBC)/1617(ND)2019	DEPUTY COMMISSIONER OF CUSTOMS VS M/S H.L. TECH FABRICS LTD	Sec 60(5)	2/5/2023	Page No. Missing in PDF and Index and E-Stamp Paper Missing	ADITYA SINGLA
193	1/5/2023	Interlocutory Application (I.B.C)	710102040402023	COMPANY PETITION IB (IBC)/2978(ND)2019	HARISH TANEJA (APPLICATION FOR CONFIRMATION OF RP) VS M/S H.L. TECH FABRICS LTD	22(3)a	2/5/2023	Address Mismatch in Affidavit	Harish Taneja
194	2/5/2023	Interlocutory Application (I.B.C)	710102040872023	COMPANY PETITION IB (IBC)/208(PB)2019	BIJENDER SINGH DESWAL LIQUIDATOR VS M/S H.L. TECH FABRICS LTD	Regulation 44(2), Liquidation process Regulation, 2016	3/5/2023	Counsel Sign Missing in Prayer	ABHISHEK

195	2/5/2023	Interlocutory Application (I.B.C)	710102040532023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS M/S H.L. TECH FABRICS LTD	Application under any other provisions- IBC	8/5/2023	please delete previous documents	ADVOCATE GAUTAM SINGHAL
196	1/5/2023	Interlocutory Application (I.B.C)	710102040482023	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Rule 11 of NCLT, 2016	2/5/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed	Tarun
197	1/5/2023	Interlocutory Application (I.B.C)	710102040472023	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Rule 11 of NCLT, 2016	2/5/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed	Tarun
198	1/5/2023	Interlocutory Application (I.B.C)	710102040432023	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Rule 11 of NCLT, 2016	2/5/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed	Tarun
199	1/5/2023	Interlocutory Application (I.B.C)	710102040442023	COMPANY PETITION IB (IBC)/2978(ND)2019	HARISH TANEJA VS ROHIT SINGH	Application under any other provisions- IBC	2/5/2023	Address Mismatch in Affidavit	Harish Taneja
200	1/5/2023	Company Appeal (IBC)	710102040382023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 25(j)	2/5/2023	wrong section and case type wrong (need to file IA)etc	ROHIT RATHI
201	2/5/2023	Interlocutory Application (I.B.C)	710102040782023	COMPANY PETITION IB (IBC)/375(PB)2018	FAISAL SHEIKH VS ABW INFRASTRUCTURE LIMITED	Sec 60(5)	3/5/2023	Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and Page No. 17-20, 23-24, 38-39, 42, 47, True Copy Sign Missing and Page No. 43 Page Not clear and page No. 41- 119 Double Pagination	Anjali Tiwari
202	2/5/2023	Miscellaneous Application (IBC)	710102040572023	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Rule 11 of NCLT, 2016	3/5/2023	Case Type Wrong and Notary Stamp Missing on E-Stamp and Address Mismatch in Affidavit and Proof of Service and Vakalatnama Page Numbering in Index	Kumar Piyush Pushkar
203	2/5/2023	Interlocutory Application (I.B.C)	710102040712023	COMPANY PETITION IB (IBC)/570(ND)2018	M/S. WOG TECHNOLOGIES PVT. LTD. VS MR. BASANT LAHARIA	Rule 11 of NCLT, 2016	3/5/2023	Memo Party Missing and Main Case Mismatch in PDF and Section Wrong Notary Missing on E-Stamp and Address Mismatch in Affidavit and Page No. 16-59 True Copy Sign Missing and Page No. 49, 52, 58-59 Need To English Translate Copy and Page No. 21-44 Double Pagination	RAKESH MOHAN SHARMA
204	2/5/2023	Interlocutory Application (I.B.C)	710102040702023	COMPANY PETITION IB (IBC)/882(ND)2020	YOGENDER HOODA VS MR. BASANT LAHARIA	Sec 60(5)	3/5/2023	Page No. 20- 36 79- 112 True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama	Deepender Hooda
205	2/5/2023	Interlocutory Application (I.B.C)	710102040522023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS MR. BASANT LAHARIA	Regulation 44(2), Liquidation process Regulation, 2016	4/5/2023	Page No. 64 to 87 Double Pagination	Shashwat Anand

206	2/5/2023	Miscellaneous Application (IBC)	710102040622023	COMPANY PETITION IB (IBC)/821(ND)2018	JASPER ENGINEERS PVT. LTD. VS MR. BASANT LAHARIA	Sec 60(5)	4/5/2023	Case Type Wrong and Memo Party Missing	EKTA CHOUDHARY
207	2/5/2023	Interlocutory Application (I.B.C)	710102040552023	COMPANY PETITION IB (IBC)/1017(ND)2020	PUNEET SAKHUJA LIQUIDATOR OF RSJ DEVELPERS PVT. LTD. VS MR. BASANT LAHARIA	Sec 60(5)	4/5/2023	Date Missing in Vakalatnama	MILAN
208	3/5/2023	Interlocutory Application (I.B.C)	710102041092023	COMPANY PETITION IB (IBC)/625(PB)2018	M/S CHIKARA ENTERPRISES PVT. LTD. VS SHREEDHAR MILK FOODS LTD.	Rule 11 of NCLT, 2016	8/5/2023	page no.21-23 not clear page and affidavit address mismatch of stamp paper	Ashish Verma
209	3/5/2023	Restoration Application (IBC)	710102040942023	COMPANY PETITION IB (IBC)/43(ND)2018	SH. RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Application under any other provisions- IBC	8/5/2023	section not mention in index and stamp paper missing and memo party missing	ROHIT GOEL
210	3/5/2023	Interlocutory Application (I.B.C)	710102040952023	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITD VS UJALA PUMPS PVT. LTD.	Application under any other provisions- IBC	8/5/2023	page no. not mention in index	Prashant
211	3/5/2023	Interlocutory Application (I.B.C)	710102040912023	COMPANY PETITION IB (IBC)/1333(PB)2019	HSCC (INDIA) LIMITED VS JMC PROJECTS (INDIA) LIMITED	Sec 60(5)	10/5/2023	section wrong in PDF and stamp paper missing	SAURABH
212	3/5/2023	Interlocutory Application (I.B.C)	710102041002023	COMPANY PETITION IB (IBC)/882(ND)2020	MAMTA SETH VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	8/5/2023	page no.60 not clear page and welfare missing and page no.1-2 not mention in index	Deepak
213	3/5/2023	Interlocutory Application (I.B.C)	710102041132023	COMPANY PETITION IB (IBC)/204(ND)2021	MANISH KUMAR VS M/S SUPERTECH LIMITED	Sec 60(5)	8/5/2023	page no.13-17,23-24 not clear page	Kumar Mihir
214	3/5/2023	Interlocutory Application (I.B.C)	710102041052023	COMPANY PETITION IB (IBC)/1053(PB)2020	NAVTECH CREATION PRIVATE LIMITED VS LEADING HOTELS LIMITED	Rule 11 of NCLT, 2016	4/5/2023	Memo Party Missing and Applicant Name Should be first on Memo Party and NCLT Heading Missing in Affidavit and 1 Rs. Court Fess Missing in Vakalatnama	Abhishek Sharma
215	4/5/2023	Interlocutory Application (I.B.C)	710102041252023	COMPANY PETITION IB (IBC)/711(ND)2020	ATIUTTAM PRASAD SINGH VS LEADING HOTELS LIMITED	Application under any other provisions- IBC	8/5/2023	section wrong according your pdf	ATIUTTAM
216	4/5/2023	Interlocutory Application (I.B.C)	710102041332023	COMPANY PETITION IB (IBC)/370(ND)2020	MS. RASHMI MINTRI VS LEADING HOTELS LIMITED	Rule 11 of NCLT, 2016	8/5/2023	affidavit address mismatch of stamp paper and section wrong	Rachit
217	4/5/2023	Interlocutory Application (I.B.C)	710102041542023	COMPANY PETITION IB (IBC)/1075(ND)2018	SPESH GARMENTS PVT LTD FOR DIRECTOR AMIT AGARWAL VS SANDEEP KUMAR BHATT	Sec 60(5)	8/5/2023	page no.17-22,99 translate to english	ABHISHEK
218	4/5/2023	Interlocutory Application (I.B.C)	710102041282023	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS SANDEEP KUMAR BHATT	Application under any other provisions- IBC	8/5/2023	page no. 17 cut page and page 25-34 ,40-51 not clear page	ALOK KUMAR KUCHHAL
219	4/5/2023	Interlocutory Application (I.B.C)	710102041442023	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS SANDEEP KUMAR BHATT	Sec 60(5)	8/5/2023	page no.34-36 not clear page and sing missing in application page	Vishal

220	4/5/2023	Interlocutory Application (I.B.C)	710102041522023	COMPANY PETITION IB (IBC)/1095(ND)2020	AJAY GUPTA RESOLUTION PROFESSIONAL VS SHETTY SAINATH & ORS.	Application under any other provisions- IBC	8/5/2023	page no.46-51,66,68, not clear page	MILAN
221	4/5/2023	Interlocutory Application (I.B.C)	710102041372023	COMPANY PETITION IB (IBC)/66(ND)2022	MR. DEBASHIS NANDA VS SHETTY SAINATH & ORS.	Sec 30	8/5/2023	page no.23-24,26,157,163,183,184,186 not clear page	Atul Bhatia
222	5/5/2023	Interlocutory Application (I.B.C)	710102041582023	COMPANY PETITION IB (IBC)/477(ND)2021	SANJEET KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL VS SHETTY SAINATH & ORS.	Sec 60(5)	8/5/2023	page no.17,27 not clear page	MILAN
223	5/5/2023	Interlocutory Application (I.B.C)	710102041792023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA (LIQUIDATOR) VS THE SUPERINTENDENT	Sec 60(5)	9/5/2023	page no.19 translate to english	Sajeve Bhushan Deora
224	6/5/2023	Interlocutory Application (I.B.C)	710102042112023	COMPANY PETITION IB (IBC)/263(PB)2018	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Application under any other provisions- IBC	9/5/2023	Counsel Detail Incomplete in Prayer and Applicant Sign Missing in Prayer	Astha Nigam
225	5/5/2023	Interlocutory Application (I.B.C)	710102041562023	COMPANY PETITION IB (IBC)/1344(PB)2018	ALOK KUMAR AGARWAL FORNOIDA SOFTWARE TECHNOLOGY PARK LIMITED VS M/S CENTURY COMMUNICATION LTD.	Application under any other provisions- IBC	8/5/2023	page no.143-144 not clear page	ABHISHEK
226	5/5/2023	Interlocutory Application (I.B.C)	710102041662023	COMPANY PETITION IB (IBC)/882(ND)2020	RAJESH MOUDGIL VS MR. ATUL MITTAL RP OF LOGIX INFRATECH PVT. LTD.	Sec 60(5)	8/5/2023	page no.48,51-52 not clear page	RISHI KUMAR SINGHAL
227	5/5/2023	Interlocutory Application (I.B.C)	710102041672023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS MR. ATUL MITTAL RP OF LOGIX INFRATECH PVT. LTD.	Sec 12(2)	8/5/2023	page no.32-33,55-60 not clear page	SWATI SALUJA
228	5/5/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Sec 60(5)	8/5/2023	merge into one pdf	MURALIDHAR KHADILKAR

229	5/5/2023	Interlocutory Application (I.B.C)	710102041782023	COMPANY PETITION IB (IBC)/114(ND)2022	STATE BANK OF INDIA RESOLUTION PROFESSIONAL CHANCHAL DUA VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Application under any other provisions- IBC	8/5/2023	page no. 29-31 not clear page and true copy missing	ABHISHEK
230	5/5/2023	Interlocutory Application (I.B.C)	710102041642023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Sec 60(5)	8/5/2023	main case missing in memo party	Sanampreet
231	6/5/2023	Interlocutory Application (I.B.C)	710102041892023	COMPANY PETITION IB (IBC)/2611(ND)2019	ARCHANA SINGHAL LIQUIDATOR SHREE OM ENTERPRISES PVT. LTD. VS MR. GOVIND RAM BAFNA	Application under any other provisions- IBC	9/5/2023	page no.72,74-84,87-89,99-105,107-119,121-129,134-139,140-143,150-156,175,218-219,221-228, not clear page	ADITYA MADAAN
232	5/5/2023	Interlocutory Application (I.B.C)	710102041762023	COMPANY PETITION IB (IBC)/575(ND)2017	KG SOMANI LIQUIDATOR OF DELICOS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA	Sec 60(5)	9/5/2023	page no.37-40 not clear page	ABHISHEK
233	5/5/2023	Interlocutory Application (I.B.C)	710102041722023	COMPANY PETITION IB (IBC)/849(PB)2020	ASHMEET SINGH BHATIA VS SUNDRM CONSULTANTS PVT LTD	Rule 11 of NCLT, 2016	9/5/2023	page no.49-52,56-58, not clear page and 240-243 cut page and memo party missing	Sonam Sharma
234	6/5/2023	Interlocutory Application (I.B.C)	710102042062023	COMPANY PETITION IB (IBC)/463(ND)2022	ASHMEET SINGH BHATIA VS ASHOK CHAND SRIVASTAV	Rule 11 of NCLT, 2016	9/5/2023	page no.48-51,55-57, not clear page	Sonam Sharma
235	6/5/2023	Interlocutory Application (I.B.C)	710102041902023	COMPANY PETITION IB (IBC)/271(PB)2017	RESOLUTION PROFESSIONAL VS ASHOK CHAND SRIVASTAV	Application under any other provisions- IBC,Sec 60(5)	9/5/2023	due payment other section and merge into one pdf	AVINASH
236	5/5/2023	Interlocutory Application (I.B.C)	710102041822023	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA FOR LIQUIDATOR HI TECH GRAIN PROCESSING VS AGROFOOD GRAINS PVT LTD	Sec 60(5)	9/5/2023	page no.35-37,48-52, not clear page	ABHISHEK
237	6/5/2023	Interlocutory Application (I.B.C)	710102041832023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS AGROFOOD GRAINS PVT LTD	Application under any other provisions- IBC	9/5/2023	true copy and sing missing 10-37	Asiya Khan

238	4/5/2023	Interlocutory Application (I.B.C)	710102041302023	COMPANY PETITION IB (IBC)/39(ND)2023	CYGNUS SPLENDID LIMITED VS BANK OF BARODA	Rule 11 of NCLT, 2016	10/5/2023	Section Wrong in PDF According your Index and Address Mismatch in Affidavit and Counsel Sign Missing in Prayer and page No. 66 Missing in PDF and Page No. 173-176, 272-274, 853- 870 Pages Cut and Page No. 413-420 707-708 714 853- 898 905-906 915-916, 924-25, 929-930, 934-935, 939-940-941, 945-946, 951-952, 957-960, 965-966, 971-972 1135-1142, 1145, 1365, 1369-1371 , 1416- 1462, Page Not Clear and Page No. 433- 538, 644- 668 689- 749,1132- 1283, 1313- 1350, 1405- 1492, Double Pagination and Page No. 709 1166-1173 1300-1303, Need to English Translate	Sujoy
239	3/5/2023	Interlocutory Application (I.B.C)	710102041212023	COMPANY PETITION IB (IBC)/39(ND)2023	CYGNUS SPLENDID LIMITED VS BANK OF BARODA	Rule 11 of NCLT, 2016	10/5/2023	Section Wrong According your Index and Address Mismatch in Affidavit and Page No. 81- 85 87-89, 228-234, 436 - 437, 668-675, 678, 749, Page Not Clear and Page No. 431 810-814, Need to English Translate Copy and Page No. 750-751 English Typed Copy	Sujoy
240	6/5/2023	Interlocutory Application (I.B.C)	710102041992023	COMPANY PETITION IB (IBC)/61(ND)2023	BULLIONLINE LLP VS VENUS INDUSTRIES	Rule 11 of NCLT, 2016	8/5/2023	document not showing in dms re-upload file	YATI DIXIT
241	27/04/2023	Interlocutory Application (I.B.C)	710102039512023	COMPANY PETITION IB (IBC)/215(ND)2023	RANI JAIN VS VENUS INDUSTRIES	Sec 60(5)	9/5/2023	memo party missing and sign missing in application page and pdf not clear	RISHI
242	6/5/2023	Interlocutory Application (I.B.C)	710102041942023	COMPANY PETITION IB (IBC)/215(ND)2023	MR RAJENDER KUMAR JAIN RP IN THE MATTER OF M/S ZENICA CARS INDIA PVT LTD VS VENUS INDUSTRIES	Application under any other provisions- IBC	9/5/2023	wrong file please choose location chd	RISHI
243	6/5/2023	Interlocutory Application (I.B.C)	710102041982023	COMPANY PETITION IB (IBC)/449(PB)2019	RELIGARE FINVEST LIMITED VS MR. ASHISH SINGH RESOLUTION PROFESSIONAL OF M/S PIYUSH COLONISERS LTD.	Sec 60(5)	9/5/2023	page no.27-39 not clear page and section wrong according your pdf and double page numbering	SANJEEV SINGH
244	6/5/2023	Interlocutory Application (I.B.C)	710102041862023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS MR. ASHISH SINGH RESOLUTION PROFESSIONAL OF M/S PIYUSH COLONISERS LTD.	Application under any other provisions- IBC	9/5/2023	memo party missing	PAWAN GARG

245	9/5/2023	Restoration Application (Companies Act)	710102042672023	COMPANY APPEAL(COMPANIES ACT)/99(ND)2023	PINE PROBUILD PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2023	section wrong please choose rule-11 due payment for rule-48, please mention main case in prayer affidavit and stamp paper address mismatch service missed	RAVINDER SINGH
246	9/5/2023	Interlocutory Application (I.B.C)	710102042682023	COMPANY PETITION IB (IBC)/1096(PB)2018	SARAF CREDIT AND PORTFOLIO PRIVATE LIMITED VS MAYA GUPTA & ANR.	Sec 60(5)	10/5/2023	Vakalatnama Missing in PDF According your Index	KANISHK
247	10/5/2023	Interlocutory Application (I.B.C)	710102042852023	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS MAYA GUPTA & ANR.	Rule 11 of NCLT, 2016	11/5/2023	Counsel Detail Missing in Prayer in Last Page	KUNAL
248	24-04-2023	0710102038192023(No.of Docs 0)	0710102038192023/2	INTERLOCUTORY APPLICATION (I.B.C)/2540()2023	SANDWOODS KASAULI VILLA & APARTMENTS HOMEBUYERS ASSOCIATION VS. RAVINDER KUMAR GOEL	Sec 60(5)	10/5/2023	E-Stamp Paper Missing and Page No. 4-12 True Copy Sign Missing	
249	9/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/5	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	10/5/2023	stamp paper and affidavit not notary and first page heading nclt in top	ANIRUTH@LEX-LEGAL.IN
250	7/7/2017	1010000402192017(No.of Docs 0)	1010000402192017/65	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	10/5/2023	Advocate address details msising in Affidavit in Page 10 and 12 according to PDF	
251	7/7/2017	1010000402192017(No.of Docs 0)	1010000402192017/65	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	10/5/2023	Advocate address details msising in Affidavit in Page 10 and 12 according to PDF	
252	7/7/2017	1010000402192017(No.of Docs 0)	1010000402192017/65	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	10/5/2023	Advocate address details msising in Affidavit in Page 10 and 12 according to PDF	
253	7/7/2017	1010000402192017(No.of Docs 0)	1010000402192017/65	COMPANY PETITION IB (IBC)/202(PB)2017	PUNJAB NATIONAL BANK VS. BHUSHAN POWER AND STEEL LIMITED	IBC under Sec 7	10/5/2023	Advocate address details msising in Affidavit in Page 10 and 12 according to PDF	
254	27-04-2021	1010000402322017(No.of Docs 2)	1010000402322017/18	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	E-stamp msising, Pages 90 to 92 according to PDF Not uploaded properly;words are cutting	AMS.MISHA
255	9/5/2023	0710102430782018(No.of Docs 1)	0710102430782018/4	COMPANY PETITION (COMPANIES ACT)/115(PB)2018	PRADEEP KHATAR VS TECHNO EASYCRETE PRIVATE LIMITED	Sec. 241(1)	10/5/2023	3rs court fee missed and welfare kindly attest in space area	pra24742018
256	9/5/2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	10/5/2023	every page not sign	aaryan@sasttralegal

257	28-10-2021	1010000402322017(No.of Docs 2)	1010000402322017/26	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Need to File in IA	JAISAKTHI
258	13-07-2021	1010000402322017(No.of Docs 5)	1010000402322017/22	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Please delete the Old files and please upload the Original one	SHITALKHATRI@123
259	9/5/2023	0710102112092020(No.of Docs 2)	0710102112092020/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(PB)2020	BOARD OF TRUSTEES FOR PORT OF KOLKATA	Application under any other provisions- IBC	10/5/2023	every page not sign	sjalanco1234
260	9/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/6	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	10/5/2023	stamp paper and affidavit not notary	ANIRUTH@LEX-LEGAL.IN
261	13-07-2021	1010000402322017(No.of Docs 4)	1010000402322017/21	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Please delete the Old files and please upload the Original one	SHITALKHATRI@123
262	9/5/2023	0710102117572019(No.of Docs 2)	0710102117572019/5	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	10/5/2023	every paGES NOT CLEAR	aaryan@sasttralegal
263	1/6/2021	1010000402322017(No.of Docs 2)	1010000402322017/19	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	E-stamp msising	AMS.MISHA
264	26-04-2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	9/5/2023	Page No. 54- 73, 80-84 88-140 True Copy Sign Missing	ssia.delhi
265	27-03-2023	0710102028412023(No.of Docs 0)	0710102028412023/2	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	9/5/2023	Address Mismatch in Affidavit	
266	30-03-2023	0710102029442023(No.of Docs 0)	0710102029442023/1	INTERLOCUTORY APPLICATION (I.B.C)/1990(ND)2023	MUDRAKSH INVESTFIN PVT. LTD. VS. BRIJESH SINGH BHADAURIYA	Sec 60(5)	9/5/2023	Page No. 27-46 Double Pagination	
267	26-04-2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	9/5/2023	Page No. 54- 73, 80-84 88-140 True Copy Sign Missing	ssia.delhi
268	11/1/2023	0710102003742023(No.of Docs 0)	0710102003742023/3	COMPANY PETITION IB (IBC)/54(PB)2023	MR. PARITOSH JAIN AND ANR VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/5/2023	Address Mismatch in Affidavit	

269	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
270	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
271	5/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/4	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	9/5/2023	Page No. 37 Not Mentioned in Index According your PDF	IGA_2019
272	5/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/4	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	9/5/2023	Page No. 37 Not Mentioned in Index According your PDF	IGA_2019
273	27-03-2023	0710102028412023(No.of Docs 0)	0710102028412023/2	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	9/5/2023	Address Mismatch in Affidavit	
274	28-04-2023	0710102068502022(No.of Docs 2)	0710102068502022/5	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	9/5/2023	Address Mismatch in Affidavit	Vdcllp
275	5/5/2023	0710102021062023(No.of Docs 2)	0710102021062023/2	RESTORATION APPLICATION (COMPANIES ACT)/8(ND)2023	LOANCORE SERVICING SOLUTIONS PRIVATE LIMITED VS. RELIGARE ENTERPRISES LIMITED AND ORS.	Rule 11 of NCLT	9/5/2023	Date Missing on Vakalatnama and Page No. Missed on E-Stamp Paper	Prismlaw42
276	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	9/5/2023	Wrong Filed Need to be IA	pawanbhushan
277	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	9/5/2023	Main Case Wrong and Stamp Paper and Affidavit Missing	hitesh0119
278	28-04-2023	0710102068502022(No.of Docs 2)	0710102068502022/5	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	9/5/2023	Address Mismatch in Affidavit	Vdcllp
279	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
280	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
281	5/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/4	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	9/5/2023	Page No. 37 Not Mentioned in Index According your PDF	IGA_2019
282	5/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/4	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	9/5/2023	Page No. 37 Not Mentioned in Index According your PDF	IGA_2019

283	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/1	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Document Not Show in DMS Please Document Once Again	R K GUPTA
284	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Main Case Missing in PDF	R K GUPTA
285	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Sepraterly Filed	R K GUPTA
286	1/12/2020	0710102112092020(No.of Docs 0)	0710102112092020/1	INTERLOCUTORY APPLICATION (I.B.C)/5281(PB)2020	BOARD OF TRUSTEES FOR PORT OF KOLKATA	Application under any other provisions- IBC	9/5/2023	1 Rs. Court Fess Missing in Vakalatnama and Page No. Missing in PDF According your Index	
287	4/5/2023	0710102400552010(No.of Docs 2)	0710102400552010/2	COMPANY PETITION (COMPANIES ACT)/32(ND)2010	RAJAN COSMETICS (MADRAS) PVT. LTD. VS SRM INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions	9/5/2023	Order Missed	admin@lexfavios.com
288	4/5/2023	0710102106532022(No.of Docs 1)	0710102106532022/2	COMPANY PETITION IB (IBC)/61(ND)2023	VENUS INDUSTRIES VS. BULLIONLINE LLP	IBC Under Sec 9	9/5/2023	E=Stamp Paper Missing	rohitoberoi
289	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/3	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Sepraterly Filed	R K GUPTA
290	11/12/2019	0710102165222019(No.of Docs 0)	0710102165222019/3	COMPANY PETITION (COMPANIES ACT)/181(ND)2019	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	9/5/2023	Page No. Missing on E-Stamp Paper	
291	28-04-2023	0710102068502022(No.of Docs 2)	0710102068502022/5	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	9/5/2023	Address Mismatch in Affidavit	Vdcllp
292	28-04-2023	0710102068502022(No.of Docs 2)	0710102068502022/5	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	9/5/2023	Address Mismatch in Affidavit	Vdcllp
293	27-03-2023	0710102028412023(No.of Docs 0)	0710102028412023/2	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	9/5/2023	Address Mismatch in Affidavit	
294	5/3/2021	0710102018882021(No.of Docs 0)	0710102018882021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/5/2023	NCLT Heading Missing in Affidavit	
295	5/3/2021	0710102018882021(No.of Docs 0)	0710102018882021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/5/2023	NCLT Heading Missing in Affidavit	
296	5/3/2021	0710102018882021(No.of Docs 0)	0710102018882021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/5/2023	NCLT Heading Missing in Affidavit	
297	5/3/2021	0710102018882021(No.of Docs 0)	0710102018882021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/5/2023	NCLT Heading Missing in Affidavit	

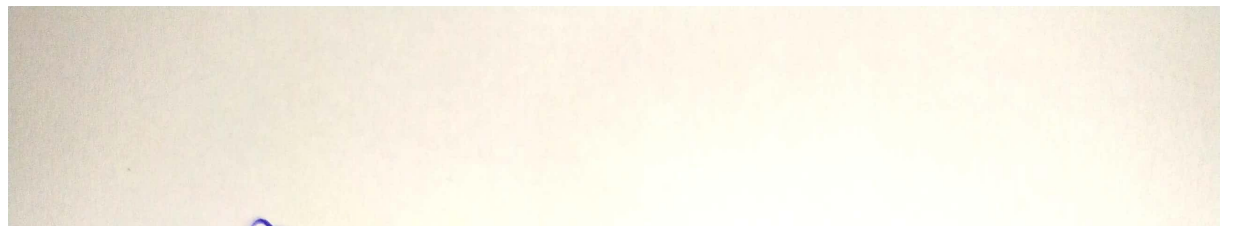
298	8/4/2022	0710102026412022(No.of Docs 0)	0710102026412022/5	COMPANY PETITION (COMPANIES ACT)/63(ND)2022	PAWAN KUMAR PAHUJA VS. SATISH KUMAR SAINI	Sec. 241(1),Sec. 242(4)	9/5/2023	Address Mismatch in Affidavit and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
299	27-03-2023	0710102028412023(No.of Docs 0)	0710102028412023/2	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	9/5/2023	Address Mismatch in Affidavit	
300	24-03-2023	0710102027822023(No.of Docs 0)	0710102027822023/2	TRANSFER APPLICATION/14(PB)2023	LUND AND BLOCKLEY PVT LTD	Rule16(d),NCLT Rules,2016	9/5/2023	Wrongly Filed	
301	8/5/2023	0710102103272022(No.of Docs 5)	0710102103272022/1	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	9/5/2023	Volume Wise Index Missing and Page No. Incomplete in Index and Need to Applicant Sign on Every Pages in Reply and Pagination Wrong in PDF and Page No. 577-578 Page Not Clear and Cut and Page No. 653-698 True Copy Sign Missing	kapoorandcompa ny
302	4/5/2023	0710102054462022(No.of Docs 2)	0710102054462022/3	INTERLOCUTORY APPLICATION (I.B.C)/3565(ND)2022	CHANDRESH JAJOO VS. VIKAS GARG	Application under any other provisions- IBC	9/5/2023	Need to Applicant Sign on Every Pages in Reply	ksalegal
303	6/5/2023	0710102040972023(No.of Docs 2)	0710102040972023/1	INTERLOCUTORY APPLICATION (I.B.C)/2560(PB)2023	GO AIRLINES (INDIA) LIMITED VS	Sec 60(5)	9/5/2023	pdf not proper upload	pranjalk
304	4/5/2023	0710204000302017(No.of Docs 5)	0710204000302017/2	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS SOFFIS INDIA COLLECTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	Order Missed	amchamber133
305	4/5/2023	0710102036852021(No.of Docs 1)	0710102036852021/6	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2021	DEBASHIS NANDA VS	Sec 60(5)	9/5/2023	15 Rs. Welfare Fess Missing in Vakalatnama	adyasingh96
306	26-04-2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	9/5/2023	Page No. 54- 73, 80-84 88-140 True Copy Sign Missing	ssia.delhi
307	26-04-2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	9/5/2023	Page No. 54- 73, 80-84 88-140 True Copy Sign Missing	ssia.delhi
308	27-05-2022	0710102042522022(No.of Docs 0)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2023	Only Proof of Service Show Please Document Upload Once Again	

309	4/5/2023	0710102019772023(No.of Docs 11)	0710102019772023/2	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	8/5/2023	Page No. 366-414 True Copy Sign Missing and Page No. 688-691 980-982 Need to English Translate Copy	rajeev1124
310	4/5/2023	0710102019772023(No.of Docs 11)	0710102019772023/2	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	8/5/2023	Page No. 366-414 True Copy Sign Missing and Page No. 688-691 980-982 Need to English Translate Copy	rajeev1124
311	4/5/2023	0710102019772023(No.of Docs 11)	0710102019772023/2	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	8/5/2023	Page No. 366-414 True Copy Sign Missing and Page No. 688-691 980-982 Need to English Translate Copy	rajeev1124
312	4/5/2023	0710102019772023(No.of Docs 11)	0710102019772023/2	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	8/5/2023	Page No. 366-414 True Copy Sign Missing and Page No. 688-691 980-982 Need to English Translate Copy	rajeev1124
313	11/11/2022	0710102093562022(No.of Docs 0)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	3/5/2023	wrong file	
314	2/5/2023	0710102153652019(No.of Docs 1)	0710102153652019/17	COMPANY APPLICATION(IBC)/2648(PB)2019	VIJENDER SHARMA VS. MR. AMIT BASIA	Sec 43(1) r/w Sec 44 (1)	3/5/2023	index and 3rs court fee missed	SARCINFO09
315	2/5/2023	0710102085872020(No.of Docs 1)	0710102085872020/5	INTERLOCUTORY APPLICATION (I.B.C)/3645(PB)2020	VIJENDER SHARMA VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	3/5/2023	index missed 3rs court fee missed and welfare in bottom kindly attest space area	SARCINFO09
316	2/5/2023	0710102091752022(No.of Docs 2)	0710102091752022/2	INTERLOCUTORY APPLICATION (I.B.C)/5610(PB)2022	RENU PAHWA VSHARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Sec 60(5)	3/5/2023	double numbering	trilegal2
317	21-12-2022	0710102105682022(No.of Docs 0)	0710102105682022/2	INTERLOCUTORY APPLICATION (I.B.C)/6324(PB)2022	PAWAN KUMAR GOYAL VS. SANDEEP GUPTA SHALINI GUPTA AND ANOOP KUMAR MITTAL (CONSORTIUM MEMBER)	Sec 30	3/5/2023	page 8,24-25,27,28 page not clear	
318	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
319	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
320	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
321	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices

322	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
323	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
324	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
325	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
326	26-04-2023	0710102079452022(No.of Docs 13)	0710102079452022/6	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/5/2023	Documents not uploaded properly	nks@jicpl.com
327	28-04-2023	0710200420362018(No.of Docs 1)	0710200420362018/141	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	2/5/2023	separately filling	Atul Kansal
328	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
329	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
330	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
331	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
332	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
333	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
334	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
335	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
336	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
337	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw

338	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
339	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
340	26-04-2023	0710102051202022(No.of Docs 1)	0710102051202022/3	COMPANY APPEAL(COMPANIES ACT)/140(ND)2022	UNITECH LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	1/5/2023	Affidavit Back date	sd.batra
341	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	1/5/2023	wrong file	
342	26-04-2023	0710102051222022(No.of Docs 1)	0710102051222022/3	COMPANY APPEAL(COMPANIES ACT)/139(ND)2022	QNS FACILITY MANAGEMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/5/2023	Affidavit Back date	sd.batra
343	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	1/5/2023	wrong file	
344	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	1/5/2023	wrong file	
345	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	1/5/2023	wrong file	
346	1/5/2023	0710102098952022(No.of Docs 2)	0710102098952022/3	COMPANY PETITION IB (IBC)/131(ND)2023	RAJKUMAR	Section 94(1)	1/5/2023	INDEX MUST BE TOP AND STAMP PAPER NEXT PAGE ATTACHED	Atulbhatia
347	27-04-2023	0710102043662021(No.of Docs 2)	0710102043662021/13	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	1/5/2023	Kindly seperatly file in other pdf	SanjayRuia
348	27-04-2023	0710102043662021(No.of Docs 2)	0710102043662021/13	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	1/5/2023	Kindly seperatly file in other pdf	SanjayRuia

349	27-04-2023	0710102043662021(No.of Docs 2)	0710102043662021/13	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	1/5/2023	Kindly seperatly file in other pdf	SanjayRuia
350	27-04-2023	0710102043662021(No.of Docs 2)	0710102043662021/13	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	1/5/2023	Kindly seperatly file in other pdf	SanjayRuia
351	26-04-2023	0710102067102022(No.of Docs 1)	0710102067102022/2	TRANSFER PETITION(COMPANIES ACT)/41(ND)2022	JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Sec. 230-232, Sec 234	1/5/2023	Main Case number wrong in Vakalatnama document	avinash.kaur
352	18-11-2022	0710102095502022(No.of Docs 0)	0710102095502022/3	COMPANY APPEAL(COMPANIES ACT)/245(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VISION REALCON PVT. LTD.)	Sec 252 (1) - By Government Body	1/5/2023	2ND AFFIDAVIT NOT NOTARY	
353	18-11-2022	0710102095502022(No.of Docs 0)	0710102095502022/3	COMPANY APPEAL(COMPANIES ACT)/245(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VISION REALCON PVT. LTD.)	Sec 252 (1) - By Government Body	1/5/2023	2ND AFFIDAVIT NOT NOTARY	
354	26-04-2023	0710102070012022(No.of Docs 2)	0710102070012022/7	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	1/5/2023	Index missing	APA
355	18-11-2022	0710102095502022(No.of Docs 0)	0710102095502022/3	COMPANY APPEAL(COMPANIES ACT)/245(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VISION REALCON PVT. LTD.)	Sec 252 (1) - By Government Body	1/5/2023	2ND AFFIDAVIT NOT NOTARY	
356	18-11-2022	0710102095502022(No.of Docs 0)	0710102095502022/3	COMPANY APPEAL(COMPANIES ACT)/245(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VISION REALCON PVT. LTD.)	Sec 252 (1) - By Government Body	1/5/2023	2ND AFFIDAVIT NOT NOTARY	
357	29-04-2023	0710102134132019(No.of Docs 1)	0710102134132019/1	COMPANY APPLICATION(COMPANIES ACT)/875(ND)2019	MANOJ SINGH VS. UNION OF INDIA	Application under any other provisions	1/5/2023	INDEX MISSED	adesh1961
358	26-04-2023	0710102078962022(No.of Docs 4)	0710102078962022/1	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	1/5/2023	Separate Volume 1 and 2 wise Index msising in Both the Volumes, Vakalatnama will be merged in Volume 2 document, Place the Welfare Fee stamp in Blank space in Vakalatnama, Court Fee stamp missing in Vakalatnama	gagan@mathurle gal.co



Dalip Lamba

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NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
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011-24361890**